COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.135 OF 2015 &
IA NO.215 OF 2015

Dated: 4th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s. Perfect Filaments Ltd. .... Appellant(s)
Vs.
Joint Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Paul Ekka, Representative

Counsel for the Respondent(s) : Mr. Manuj Kaushik for R.1

Mr. Anand K. Ganesan
Ms. Neha Garg R.2

ORDER

Mr. Amit Paul Ekka, authorised representative, appearing for the Appellant, M/s Perfect Filament Ltd., submitted that the learning counsel for the Appellant, is not keeping well, therefore, one week time may kindly be granted in the matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter for hearing on ***12.04.2018***, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

ss/kt